

भारतीय दिवाला और शोधन अक्षमता बोर्ड
INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
(Establishment Division)

File No.: Estt-15/14/2019-IBBI

Dated: 15th July, 2019

CORRIGENDUM-4

In the Invitation of Application for Empanelment for Platform for Distressed Assets dated 12th June, 2019, corrigenda dated 14th June, 2019, 3rd July, 2019 and 8th July, 2019 thereof, modifications are issued to the following extent:

A. In Clause 7(A)(a):

FOR	READ
Applicants shall submit an amount of Rs. 10 lakhs (Rupees Ten lakh only), as Earnest Money Deposit (“ EMD ”).	Applicants shall submit an amount of Rs. 10 lakhs (Rupees Ten lakh only) as Earnest Money Deposit (“ EMD ”), unless exempted under the Public Procurement Policy for Micro and Small Enterprises (MSEs) Order, 2012.

Sd/-

(Anshul Agrawal)

Assistant Manager